

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at Panaji-Goa that :

I

On Friday, 14th July 2017 the reconstituted Division Bench comprising the Hon'ble the Chief Justice and Hon'ble Shri Justice F.M. Reis, will take up the matters as per board to be notified separately.

II

The Hon'ble Shri Justice F.M. Reis, sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before Hon'ble Shri Justice C.V. Bhadang .

High Court, Appellate Side,
Bombay.

Date : 7th July 2017

By order,

sd/-

(R.M. Joshi)
Registrar (Judl-I)